



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,2nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
46	PIL/64/2022 FIXED	AMGURI NABA NIRMAN SAMITY Versus THE STATE OF ASSAM AND 3 ORS	MR. P BORDOLOI	GA, ASSAM SC, PWD
ORDERS				
47	PIL/7/2015 FIXED, WITH WP(C)/3801/2015 (D/O)	RAJEEB KALITA Versus THE STATE OF ASSAM AND 9 ORS	MS.S BHUYAN MR.B D KONWAR MS.S BARUA MRS.J M KONWAR	GA, ASSAMR1-7 SC, PWD(R10) SC, GHC(R8-9)

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LEAVE NOTE OF ADVOCATES FOR 02/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
8)	MR. P P DAS	01-11-2022	To	07-11-2022
9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MRS. B GOGOI	31-10-2022	To	02-11-2022
11)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
12)	MR. DITUL DAS	31-10-2022	To	04-11-2022
13)	MR. S KHOUND	01-11-2022	To	03-11-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II), ALONG WITH THE FOLLOWING MATTERS

ITEM NO. 54 IN THE DAILY CAUSE LIST HAS BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
69	WP(C)/6679/2021 B/O	ABED ALI SIKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, ELEM. EDU GA, ASSAM MRS. D DAS BARMAN (STSTE COUNSEL, R-7)
MOTION				
70	WP(C)/6973/2022 B/O	AHADUL LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. N H LASKAR	SC, HEALTH
ORDER NO STEPS				
71	WP(C)/6415/2022 WITH OFFICE NOTE, FIXED	MD. SAIFUL ISLAM AKANDA AND 8 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR A R BHUYAN MRS. S ISLAM	SC, SEC. EDU.
ADMISSION				
72	WP(C)/3221/2017 FIXED	PRATAP RABHA Versus THE STATE OF ASSAM and 8 ORS.	MR.A K PURKAYASTHA MR.S SARMA MR.R MAZUMDAR	SC, ELEMENTARY EDUCATION MR. S H RAHMAN (R9) GA, ASSAM MR.D A KAIYUM(R7-R9) MR.E HUSSAIN(R7-R9)
73	WP(C)/4907/2022 FIXED	SAMIR SARKAR Versus THE GAUHATI UNIVERSITY AND 3 ORS.	MR. K SINGHA MR. D J GOGOI	MR H K DAS (R-4) MR. U PATHAK (R-4) SC, G U
	WITH I.A.(Civil)/2773/2022 in WP(C)/4907/2022	BANAJIT CHANGKAKATI Versus SAMIR SARKAR AND 3 ORS.	MR H K DAS MR. U PATHAK	MR. K SINGHA SC, G U
74	WP(C)/6696/2022 CAVT. NO.11902/022, FIXED	MRS. GITABALI SINGHA AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MRS. A GAYAN ASSTT.S.G.I. FOR CAVEATOR
75	WP(C)/6698/2022 CAVT. NO.11902/022, FIXED	MANI BORO AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MRS. A GAYAN ASSTT.S.G.I. FOR CAVEATOR

ORDERS

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LEAVE NOTE OF ADVOCATES FOR 02/11/2022

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA), FROM ITEM NOS.1-40),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
56	CRP(IO)/257/2022 B/O	MD. SAYEED AKHTAR ANSARI @ SAYEED ANSARI Versus ON THE DEATH OF SULEMAN SHEIKH, HIS LEGAL HEIRS AND ORS	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	
ADMISSION				
57	Arb.A./12/2022 B/O	GAMMON ENGINEERS AND CONTRACTORS PVT. LTD. Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY	MR. U K NAIR MR D DEKA MR N J KUMAR	SC, G M D A
	WITH I.A.(Civil)/3184/2022 in Arb.A./12/2022	GAMMON ENGINEERS AND CONTRACTORS PVT. LTD. Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY	MR. U K NAIR MR D DEKA MR N J KUMAR	SC, G M D A

LEAVE NOTE OF ADVOCATES FOR 02/11/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-IV]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
64	WP(C)/1932/2021 FIXED	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC. WATER RESOURCE DEPTT.
65	WP(C)/1955/2021 FIXED	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC, WATER RESOURCE
66	WP(C)/1956/2021 FIXED	TAPAN MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR S MUKTAR S BEGUM	SC. WATER RESOURCE DEPTT.

LEAVE NOTE OF ADVOCATES FOR 02/11/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
61	Bail Appln./2622/2022 B/O	MD. BAIDULLAH KHAN Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR. BHASKAR DUTTA, SENIOR ADVOCATE MS. J BORO MR J DAS	PP, ASSAM
62	Bail Appln./2628/2022 WITH CASE DIARY, FIXED	ABDUL SAMAD @ MD. SAMAD ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
BAIL HEARING				
63	AB/2615/2022 FIXED	RAHIMA BIBI AND 4 ORS. Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	PP, ASSAM
64	AB/2738/2022 WITH CASE DIARY, FIXED	PRASANTA GOGOI Versus THE STATE OF ASSAM	MR. N C DAS	PP, ASSAM
65	AB/2855/2022 FIXED	JAKIR HUSSAIN @ JAKIR ALI (NIPUL) AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	PP, ASSAM
66	AB/3030/2022 FIXED	FOZAL HOQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR R A AHMED MR B ISLAM	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-33), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
51	AB/3136/2022 B/O	MD. NUR HUCHEIN ALI Versus THE STATE OF ASSAM	MR. P BORDOLOI	PP, ASSAM
MOTION (BA)				
52	Bail Appln./2874/2022 B/O	SHAHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
53	Bail Appln./2882/2022 B/O	RAGU AND ANR Versus THE STATE OF ASSAM	MR. N HASAN	PP, ASSAM
MOTION				
54	CrI.Pet./1103/2022 B/O	RAGU AND ANR Versus THE STATE OF ASSAM	MR. N HASAN	PP, ASSAM
ADMISSION				
55	CrI.A./278/2022 B/O	MD. BABU ALI @ IMRAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. M K BORAH	PP, ASSAM
	WITH I.A.(CrI.)/662/2022 in CrI.A./278/2022	BABU ALI @ IMRAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. M K BORAH	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
66	WP(C)/6152/2021 FIXED	SUMANTA GOSWAMI AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MD. A H LASKAR MRS S GOSWAMI MR. R GUPTA	MR. K GOGOI (R NO. 2,3) MR. B J TALUKDAR (SC, REVENUE-R NO.1)
67	WP(C)/4295/2022 FIXED	M/S NORTH EAST INFRASTRUCTURE Versus THE UNION OF INDIA AND 7 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS MS E NATH	ASSTT.S.G.I. SC, BSNL
68	WP(C)/4343/2022 FIXED	M/S NORTH EAST INFRASTRUCTURE Versus UNION OF INDIA AND 7 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS	ASSTT.S.G.I. SC, BSNL
69	WP(C)/4450/2022 FIXED	M/S DHIR BEEL FISHERMAN CO OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A D GUPTA MS B DAS MR R SARKAR	MR. D DAS SR. ADV (r-5) GA, ASSAM MR H K NATH (r-5)
WITH				
70	WP(C)/3736/2022	M/S KACHUDOLA FISHERY CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. N C DAS MS. M DEVI MR. A DAS	MR. D DAS SR. ADV (r-6) GA, ASSAM MR H K NATH (r-6)
BAIL HEARING (BA)				
71	Bail Appln./2124/2022 WITH SCANNED COPY OF C.R. AND C.D., FIXED	DANIEL IZUALUHUGE @ ALUHUGE DANIEL IZU AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MR. P M KALITA	PP, ASSAM
ORDERS				
72	Review.Pet./157/2022 WITH WP(C)/5172/2016 (D/O), FIXED	UNION OF INDIA AND 3 ORS. Versus EX TC 62091 RECT/GD SATBIR SINGH	MRS. A GAYAN	
73	WP(C)/2440/2022 B/O	WAIZUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND ORS.	MR. R MAZUMDAR MR H BEZBARUA	SC, P AND R.D. MR. D A KAIYUM (R-8) MR. M S MONDAL (R-8)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.APP.), FROM ITEM NOS.34-52), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
46	Bail Appln./2879/2022 B/O	PANKAJ KUMAR SAHU Versus THE STATE OF ASSAM	MR. M K BORAH MS. P. KASHYAP	PP, ASSAM
BAIL HEARING				
47	AB/2774/2022 FIXED	PRADIP KUMAR SARMA Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI	PP, ASSAM
48	AB/3015/2022 FIXED	AMIT AGARWAL AND 4 ORS. Versus THE STATE OF ARUNACHAL PRADESH	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN	MR. S BISWAKARMA (FOR INFORMANT) PP, A P MR. L PERME (FOR INFORMANT)
HEARING				
49	Crl.Rev.P./309/2019 WITH LCR 1 FILE, B/O	BISHNU DAYAL SAHU Versus THE STATE OF ASSAM	MR B D DAS MS. R DEKA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
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8)	MR. P P DAS	01-11-2022	To	07-11-2022
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10)	MRS. B GOGOI	31-10-2022	To	02-11-2022

11)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
12)	MR. DITUL DAS	31-10-2022	To	04-11-2022
13)	MR. S KHOUND	01-11-2022	To	03-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,2nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
45	Crl.A./183/2011 WITH LCR (THREE FILES). FIXED.	RAJ NARAYAN DAS, Versus THE STATE OF ASSAM,	MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
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12)	MR. DITUL DAS	31-10-2022	To	04-11-2022
13)	MR. S KHOUND	01-11-2022	To	03-11-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)), ON MONDAY, TUESDAY AND WEDNESDAY ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
54	Bail Appln./2814/2022 FIXED	SADEK ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
MOTION				
55	CRP(IO)/253/2022 FIXED	DIPAK SHARMA Versus ASHOK KUMAR SANCHETI	MR P DEKA MR. N N JHA MS M SAHOO	

LEAVE NOTE OF ADVOCATES FOR 02/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
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12)	MR. DITUL DAS	31-10-2022	To	04-11-2022
13)	MR. S KHOUND	01-11-2022	To	03-11-2022



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[For Wednesday,2nd November 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.53-70),AND CIVIL BENCH (MAC.APP)),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
40	Crl.Pet./542/2022 WITH LCR, FIXED	DIPAK DEY Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MS. J GHOSH MR. A K DAS	MR. RAJARSHEE DE (r-2) PP, ASSAM
HEARING				
41	Crl.Rev.P./53/2012 WITH LCR (TWO FILES), FIXED.	MD. MAINUL ISLAM Versus THE STATE OF ASSAM AND ORS	MR.K SARMA MD.A HUSSAIN MR.D DAS MS.K M SARMA	MR.H DAS PP, ASSAM MISS M BARUAH

LEAVE NOTE OF ADVOCATES FOR 02/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.REV.P MATTERS),ON MONDAY, TUESDAY AND WEDNESDAY AFTER PART-I ADMISSIONS AND ORDERS MATTERS ARE OVER,ALONG WITH THE FOLLOWING MATTERS

IF NONE APPEARS FOR THE PETITIONERS IN CRL.REV.P. MATTERS, THE COURT MAY HEAR THOSE MATTERS BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
48	MACApp./49/2022 FIXED	ORIENTAL INSURANCE COMPANY LIMITED Versus SMT. JAYA BARUAH @ JAYABALA BARUAH AND 4 ORS	MR S DUTTA MR. S DUTTA	MS. J PAUL MS. S AHMED (R-1,2,3)
	WITH I.A.(Civil)/368/2021 in MACApp./49/2022	ORIENTAL INSURANCE COMPANY LTD. Versus JAYA BARUAH @ JAYABALA BARUAH AND 4 ORS.	MR S DUTTA MR S DUTTA	MS. J PAUL
	WITH I.A.(Civil)/169/2022 in MACApp./49/2022	SMT. JAYA BARUAH @ JAYABALA BARUAH AND 4 ORS Versus ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS F	MS. J PAUL MS. S AHMED (R-1,2,3)	MR S DUTTA
	WITH I.A.(Civil)/234/2022 in MACApp./49/2022	ORIENTAL INSURANCE COMPANY LIMITED Versus SMT. JAYA BARUAH @ JAYABALA BARUAH AND 4 ORS	MR S DUTTA	MS. J PAUL MS. S AHMED (R-1,2,3)

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LEAVE NOTE OF ADVOCATES FOR 02/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
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